## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 22/AId /2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: MKU Mrmous Put Ltd

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 2013

SI. NO.

Name Designation Representation

Jagritising 2 Advocate Both Company

1.

<u>2.</u>

## Order dated 07.03.2017

## CP NO 22/Ald/2017 M/S MKU MR MOUS Pvt. Ltd.

Mr. jagriti Singh represents the company petitioner the present case is filed under section 230-232 of the companies Act, 2013. The company petitioner has sought for direction/order to make advertisement inviting comments/objection if any from shareholder, creditor etc. and further prayer is sought for dispensing with the meeting of shareholders. The registry is however directed to scrutinize petition and to put on board for further hearing in respect of above relief sought for on 23.03.2017

Dated 07.03.2017

Shri H.P Chaturvedi (Member Judicial)